





## RFMLR-IBBI CONFERENCE ON EVOLVING DYNAMICS OF THE INSOLVENCY REGIME IN INDIA, 2022

### **INAUGURAL ADDRESS**



MR. SUDHAKER SHUKLA WHOLE-TIME MEMBER. **IBBI** 

#### **PANELISTS**



**EXECUTIVE DIRECTOR. IBBI** 

MR. NILANG T. DESAI SENIOR PARTNER. **AZB & PARTNERS** 



MR. SAURAV PANDA PARTNER. SHARDUL AMARCHAND MANGALDAS & CO.



MR. DHRUPAD VAGHANI ASSOCIATE PARTNER, **ECONOMIC LAWS PRACTICE** 



MR. PULKIT GUPTA **INSOLVENCY PROFESSIONAL AND** PARTNER, E&Y

### MODERATOR



MR. HARSHIT KHARE **ADVOCATE** 

( ) JANUARY 30, 2022

11:00 a.m.

**CISCO WEBEX** 







# RFMLR-IBBI BLOG SERIES COMPETITION ON EVOLVING DYNAMICS OF THE INSOLVENCY REGIME IN INDIA, 2021

THE EDITORIAL BOARD OF RFMLR AND IBBI INVITED STUDENTS TO SUBMIT MANUSCRIPTS ON THE THEME TO CONTRIBUTE TO THE DISCOURSE AROUND INSOLVENCY AND RELATED ISSUES. AFTER REVIEWING ALL THE MANUSCRIPTS, THE EDITORIAL BOARD HAS SELECTED ENTRIES THAT WILL BE PUBLISHED ON THE RFMLR BLOG UNDER THE INSOLVENCY SERIES. THE AUTHORS OF THE WINNING ENTRY WOULD PRESENT THEIR RESEARCH BEFORE THE EXPERTS AND THE ATTENDEES.







# RFMLR-IBBI CONFERENCE ON EVOLVING DYNAMICS OF THE INSOLVENCY REGIME IN INDIA, 2022

#### TOPICS FOR DISCUSSION

- EVOLVING POSITION OF PERSONAL GUARANTORS TO CORPORATE DEBTORS UNDER THE IBC REGIME
- AREAS OF IMPROVEMENT IN THE IBC VIS-À-VIS STRESSED ASSETS RESOLUTION
- ANALYZING THE CONTOURS OF CROSS-BORDER INSOLVENCY WITHIN THE INDIAN LEGAL FRAMEWORK
- ALTERNATIVE DISPUTE RESOLUTION FOR INSOLVENCY RESOLUTION PROCESS
- PRE-PACKAGED INSOLVENCY RESOLUTION PROCESS FOR MSMES

### **REGISTER HERE**